

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:581
ANSWERED ON:17.05.2012
EXPENDITURE UNDER MGNREGS
M.Thambidurai Dr.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the pattern of expenditure incurred under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) over the years was subjected to any review;
- (b) if so, the details thereof;
- (c) whether funds allocated under MGNREGS are being used for drought proofing and flood control;
- (d) if so, the details thereof; and
- (e) the amount allocated and utilized during each of the last three years by various States for these activities, Statewise and year-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 581 for answer on 17.05.2012

(a) & (b): The total expenditure incurred under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), as reported by States/UTs was Rs.8823.36 crore in 2006-07, Rs.15856.89 crore in 2007-08, Rs. 27250.10 crore in 2008-09, Rs.37905.23 crore in 2009-10, Rs. 39377.27 crore in 2010-11 and Rs. 37303.34 crore in 2011-12. The expenditure reported by States /UTs in Management Information System (MIS) for 2011-12 is till 27.4.2012 with data from some States yet to be fully uploaded. There has been a steady increase in expenditure incurred under MGNREGA over the years except in 2011-12 where reported data is still provisional.

(c) & (d): The provisions in MGNREGA are effected through Schemes to be formulated by States under Section 4(1) of the Act. Para 1B of Schedule-I of MGNREGA as amended from time to time, lists the category of works upon which any Scheme prepared by a State Government under Section 4 (1) of MGNREG Act shall focus. The works related to drought proofing and flood control are already included in Schedule-1. No separate allocation of funds under MGNREGA is made for any category of work. As per notification dated 4.5.2012 amending Schedule I and II of Act, Gram Panchayats in meetings of the Gram Sabha and Ward Sabha are to determine the order of priority of works to be taken up.

(e): The details of expenditure incurred on drought proofing and flood control works were not reported separately prior to 2010-11. The details of expenditure on such works for the year 2010-11 and 2011-12 as reported by States/UTs in MIS are given in Annexure.